

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).13703/2024

M/S. HINDALCO INDUSTRIES LTD.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 195739/2025 IS LISTED UNDER THIS ITEM]
IA No. 195739/2025 - EARLY HEARING APPLICATION

Date : 21-07-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Mahfooz Ahsan Nazki, AOR
Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Pruthvi Dhinoja, Adv.
Mr. Sam C Mathew, Adv.
Mr. Vivek Rajan D.B., Adv.
Mr. Abhishek, Adv.

For Respondent(s) Dr. Vijendra Singh, AOR
Mr. Kumar Abhinandan, Adv.
Ms. Apurva Singh, Adv.

Mr. Abhishek Singh, Adv.
Mr. Sandeep Kumar, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.195739/2025

Place this application, along with the record of this appeal, before Hon'ble the Chief Justice of India, on the administrative side, for further directions.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR